

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/409/2024 in CP(IB) No.438/9/HDB/2020
NAME OF THE COMPANY	Prasad & Company (Project Works) Ltd
NAME OF THE PETITIONER(S)	Power Mech Projects Ltd
NAME OF THE RESPONDENT(S)	Prasad & Company (Project Works) Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. Anil Vydyia for the Operational Creditor.
Ld. Counsel Mr. D.A. Suryanarayana Raju for the Corporate Debtor.

It is stated by the Ld. Counsel for the OC he wants to withdraw the petition.
Accordingly, the petition is dismissed as withdrawn.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)